



दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 6069/SF/2020

Dated : 23.12.2020

NOTICE

THE ENROLMENT FEES AND OTHER CHARGES FOR THE SERVICES PROVIDED BY THE BAR COUNCIL OF DELHI, AS DETAILED BELOW, HAVE BEEN INCREASED WITH EFFECT FROM 01.01.2021

	For those who apply for enrolment immediately after passing LL.B.	For those who apply for enrolment after five years of passing LL.B.	For retired Persons
Enrolment Fees	Rs. 600.00	Rs. 600.00	Rs. 600.00
Identity Card	Rs. 100.00	Rs. 100.00	Rs. 100.00
Building Fund	Rs. 4,000.00	Rs. 6,900.00	Rs. 11,900.00
Library Fund	Rs. 3,000.00	Rs. 4,400.00	Rs. 9,400.00
Indigent	Rs. 2,900.00	Rs. 4,300.00	Rs. 9,300.00
Welfare Fund Fee U/R 40 BCI	Rs. 3,000.00	Rs. 3,000.00	Rs. 3,000.00
Advocates Welfare Fund Bar Council of Delhi	Rs. 700.00	Rs. 700.00	Rs. 700.00
Total	Rs. 14,300.00	Rs. 20,000.00	Rs. 35,000.00

There is no increase in the cost of enrolment form. The same will be available at a cost of **Rs.1000/-**

Enrolment by circulation fee has been increased from **Rs.3,000/-** to **Rs.5,000/-**.

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